- (i) Notification G.O.Ms. No. 871, Labour and Employment, dated the 13th October, 1976, publishing amendments to the Tamil Nadu Industrial Disputes Rules, 1958.
- (ii) Notification G.O.Ms. No. 912,, Labour and Employment, dated the 27th October, 1976, publishing amendments to the Tamil Nadu Industrial Disputes Rules, 1958.

[Placed in Library. For (i) and (ii) See No. LT-11557/77].

I. Corrigendum to the English version of the Government Notification G.S.R. No. 1355, dated the 18th September, 1976

II. Corrigendum Respectively to English and Hindi version of **Government of India Notification** G. S. R. No. 254, dated the 21<sup>st</sup> February, 1976

SHRI OM MEHTA: Sir. on behalf of Shri K. V. Raghunatha Reddy I also beg to lay on the Table:

- I. A copy of the Ministry of Labour Notification G.S.R. No. 239,, dated the 19th February, 1977, publishing a Corrigendum to the English ver sion of the Government Notification G.S.R. No. 1355, dated the 18th September, 1976. [Placed in Library See No. LT-11558/77].
- II. A copy each (in English Hindi) of the Ministry of Labour Notifications G.S.R. Nos. 1241 and 1291, dated the 21st August, 1976, Corrigendum publishing respec. a tively to English and Hindi of the Government of India Notification G.S.R. No. 254, dated the 21st February, 1976. [Placed in Library. See No. LT-11559/77].

## The Madras City Muncipal Corporation (Second Amendment) Act, 1976

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): Sir,

I beg to lay on the Table, under subsection (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act,, 1976, a copy (in English and Hindi) of the Madras City MunL cipal Corporation (Second Amendment) Act 1976 (No. 42 of 1976) enacted by the President. [Placed in Library. See No. LT-11560/77].

on the Table

## Annual Report (1975-76) of the National **Cooperative Development Corporation**

SYYED MIR QASIM: Sir, I beg to lay >on the Table, under sub-section (3) of section 14 of the National Cooperative Development Corppra. tion Act, 1962, a copy (in English and Hindi) of the Annual Report of the National Cooperative Develop, ment Corporation for the year 1975-76. [Placed in Library. See No. LT-11561/77].

> I.Sugar (Price determination for 1976-77 production) order, 1976.

**II.Corrigendum to Government Noti** fication G.S.R. No. 542(E)/Ess. Com. Sugar-cane dated the 27th October, 1975.

## HI. Corrigendum to the english version of the Government Notification

G.S.R. No. 815 (E)/Ess. Com./ Sugarcane, dated the 24th September 1976

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL. TURE AND IRRIGATION (SHRI ANNASAHIB P. SHINDE): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Agri- ' culture and Irrigation (Depart, ment of Food) Notification G.S.R. No. 887 (E)/Ess. Com. Sugar, dated the 19th November, 1976,